



सत्यमेव जयते

भारत सरकार  
Government of India

भौगोलिक उपदर्शन पत्रिका

**GEOGRAPHICAL INDICATIONS JOURNAL**



बौद्धिक सम्पदा  
भारत  
**INTELLECTUAL  
PROPERTY INDIA**

भौगोलिक उपदर्शन पंजीकृति,  
बौद्धिक सम्पदा अधिकार भवन,  
जी.एस.टी. रोड, गिण्डी,  
चेन्नै - ६०० ०३२.

**Geographical Indications Registry,  
Intellectual Property Rights Building,  
G.S.T. Road, Guindy, Chennai - 600 032.**



**GOVERNMENT OF INDIA  
GEOGRAPHICAL INDICATIONS  
JOURNAL NO.66**

**FEBRUARY 26, 2015 / PHALGUNA 07, SAKA 1936**

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## OFFICIAL NOTICES

**Sub:** Notice is given under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002.

1. As per the requirement of Rule 41(1) it is informed that the issue of Journal 66 of the Geographical Indications Journal dated 26<sup>th</sup> February 2015 / Phalguna 07<sup>th</sup>, Saka 1936 has been made available to the public from 26<sup>th</sup> February 2015.

## NEW G.I APPLICATION DETAILS

| App.No. | Geographical Indications                      | Class | Goods               |
|---------|---|-------|---------------------|
| 481     | Durgi Stone Carving                           | 19    | Handicraft          |
| 482     | Etikkoppaka Toys                              | 20    | Handicraft          |
| 483     | Thanjavur Marakudrai                          | 20    | Handicraft          |
| 484     | Thanjavur Rice Maalai                         | 31    | Agriculture         |
| 485     | Thiruvaiyaru Asoka Halwa                      | 30    | Food Stuff          |
| 486     | Kovilpatti Kadalai Mittai                     | 30    | Food Stuff          |
| 487     | Thoothukudi Macaroon                          | 30    | Food Stuff          |
| 488     | Manapparai Murukku                            | 30    | Food Stuff          |
| 489     | Vengurla Cashew                               | 31    | Horticulture        |
| 490     | Sangli Raisins                                | 31    | Horticulture        |
| 491     | Lasalgaon Onion                               | 31    | Horticulture        |
| 492     | Khadi   | 24    | Handicraft          |
| 493     | Gholvad Chikoo                                | 31    | Horticulture        |
| 494     | Beed Custard Apple                            | 31    | Horticulture        |
| 495     | Jalna Sweet Orange                            | 31    | Horticulture        |
| 496     | Sangli Turmeric                               | 30    | Agriculture         |
| 497     | Ratnagiri Alphanso Mango                      | 31    | Horticulture        |
| 498     | Jalgaon Banana                                | 31    | Horticulture        |
| 499     | Marathwada Kesar Mango                        | 31    | Horticulture        |
| 500     | Purandar Fig                                  | 31    | Horticulture        |
| 501     | Jalgaon Bharit Brinjal                        | 31    | Horticulture        |
| 502     | Solapur Pomegranate                           | 31    | Horticulture        |
| 503     | Prosecco                                      | 33    | Alcoholic Beverages |
| 504     | Bell Metal Ware of Datia and Tikamgarh (Logo) | 6     | Handicraft          |
| 505     | Bagh Prints of Madhya Pradesh (Logo)          | 24    | Handicraft          |
| 506     | Leather Toys of Indore (Logo)                 | 28    | Handicraft          |

|     |   |    |              |
|-----|---|----|--------------|
| 507 | Sankheda Furniture (Logo)                             | 20 | Handicraft   |
| 508 | Agates of Cambay (Logo)                               | 14 | Handicraft   |
| 509 | Kutch Embroidery (Logo)                               | 26 | Handicraft   |
| 510 | Karnataka Bronzeware (Logo)                           | 6  | Handicraft   |
| 511 | Ganjifa cards of Mysore (Logo)                        | 16 | Handicraft   |
| 512 | Navalgund Durries (Logo)                              | 27 | Handicraft   |
| 513 | Thanjavur Art Plate (Logo)                            | 14 | Handicraft   |
| 514 | Swamimalai Bronze Icons (Logo)                        | 6  | Handicraft   |
| 515 | Temple Jewellery of Nagercoil (Logo)                  | 14 | Handicraft   |
| 516 | Palakkad Maddalam Kerala (Logo)                       | 15 | Handicraft   |
| 517 | Brass Broidered Coconut Shell Crafts of Kerala (Logo) | 20 | Handicraft   |
| 518 | Screw Pine Craft of Kerala (Logo)                     | 27 | Handicraft   |
| 519 | Pokaran Pottery Craft                                 | 21 | Handicraft   |
| 520 | Uttarakhand Ka Tejpat                                 | 30 | Agricultural |

**PUBLIC NOTICE**

No.GIR/CG/JNL/2010

Dated 26<sup>th</sup> February, 2010

**WHEREAS** Rule 38(2) of Geographical Indications of Goods (Registration and Protection) Rules, 2002 provides as follows:

**“The Registrar may after notification in the Journal put the published Geographical Indications Journal on the internet, website or any other electronic media.”**

**Now therefore**, with effect from 1<sup>st</sup> April, 2010, The Geographical Indications Journal will be Published and hosted in the IPO official website [www.ipindia.nic.in](http://www.ipindia.nic.in) free of charge. Accordingly, sale of Hard Copy and CD-ROM of GI Journal will be discontinued with effect from 1<sup>st</sup> April, 2010.

**Registrar of Geographical Indications**

**G.I. Authorised User Application No. - 1802 in respect of Kashmir Pashmina  
Registered GI Application No.- 46**

Application is made by, **M/s. Shaw Brothers - GS**, Represented by Mr. Ghulam Saydain Shaw, No. 215, Dr. Ali Jan Shopping Plaza, M.A. Road, Srinagar - 190001, Jammu & Kashmir, India, dated September 19, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Shaw Brothers - GS, Represented by  
Mr. Ghulam Saydain Shaw

(B) **Address** : M/s. Shaw Brothers - GS, Represented by  
Mr. Ghulam Saydain Shaw,  
No. 215, Dr. Ali Jan Shopping Plaza,  
M.A. Road, Srinagar - 190001,  
Jammu & Kashmir, India

(C) **Date of Authorised  
User Application** : September 19, 2013

(D) **Registered Geographical  
Indication** : **Kashmir Pashmina**



(E) **Registered Proprietor** : TAHAFUZ, Srinagar

(F) **Address** : TAHAFUZ, (Registered Under the J& K Societies  
Act, Registration Number: 5611-S/2007)  
Nowshera, Zadibal, Post Office: Nowshera,  
District: Srinagar – 190011, Jammu & Kashmir,  
India.

(G) **Class** : 23, 24 & 25

(H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not  
included in other classes; bed and table covers;  
Class 25 - Clothing

(I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 1879 in respect of Kashmir Pashmina  
Registered GI Application No.- 46**

Application is made by, **M/s. Imperial Shawls & Apparels**, Represented by Mrs. Naheed Shaukat, No. 214, Pazalpur Shalimar, Srinagar - 191121, Jammu & Kashmir, India, dated October 29, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Imperial Shawls & Apparels,  
Represented by Mrs. Naheed Shaukat
- (B) **Address** : M/s. Imperial Shawls & Apparels,  
Represented by Mrs. Naheed Shaukat,  
No. 214, Pazalpur Shalimar, Srinagar - 191121,  
Jammu & Kashmir, India
- (C) **Date of Authorised  
User Application** : October 29, 2013
- (D) **Registered Geographical  
Indication** : **Kashmir Pashmina**



- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies  
Act, Registration Number: 5611-S/2007)  
Nowshera, Zadibal, Post Office: Nowshera,  
District: Srinagar – 190011, Jammu & Kashmir,  
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not  
included in other classes; bed and table covers;  
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 1908 in respect of Kashmir Pashmina  
Registered GI Application No.- 46**

Application is made by, **M/s. Pride of Kashmir**, Represented by Mr. Syed Musadiq Shah, Gupth Ganga, Ishber Nishat, Presently, H. No. 11B, IInd Floor, Boulevard Complex, Boulevard Road, Srinagar - 190001, Jammu & Kashmir, India, dated March 24, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Pride of Kashmir, Represented by Mr. Syed Musadiq Shah
- (B) **Address** : M/s. Pride of Kashmir, Represented by Mr. Syed Musadiq Shah, Gupth Ganga, Ishber Nishat, Presently, H. No. 11B, IInd Floor, Boulevard Complex, Boulevard Road, Srinagar - 190001, Jammu & Kashmir, India
- (C) **Date of Authorised User Application** : March 24, 2014
- (D) **Registered Geographical Indication** : **Kashmir Pashmina**



- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies Act, Registration Number: 5611-S/2007) Nowshera, Zadibal, Post Office: Nowshera, District: Srinagar – 190011, Jammu & Kashmir, India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included in other classes; bed and table covers;  
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 1909 in respect of Kashmir Pashmina  
Registered GI Application No.- 46**

Application is made by, **M/s. Kashyaps**, Represented by Mr. Sanjay Saigal, No.33, Gogji Bagh, Srinagar, Jammu & Kashmir, India, dated March 24, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Kashyaps, Represented By  
Mr. Sanjay Saigal

(B) **Address** : M/s. Kashyaps, Represented By  
Mr. Sanjay Saigal,  
No.33, Gogji Bagh, Srinagar,  
Jammu & Kashmir, India

(C) **Date of Authorised  
User Application** : March 24, 2014

(D) **Registered Geographical  
Indication** : **Kashmir Pashmina**



(E) **Registered Proprietor** : TAHAFUZ, Srinagar

(F) **Address** : TAHAFUZ, (Registered Under the J& K Societies  
Act, Registration Number: 5611-S/2007)  
Nowshera, Zadibal, Post Office: Nowshera,  
District: Srinagar – 190011, Jammu & Kashmir,  
India.

(G) **Class** : 23, 24 & 25


(H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not  
included in other classes; bed and table covers;  
Class 25 - Clothing

(I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 1912 in respect of Kashmir Pashmina  
Registered GI Application No.- 46**

Application is made by, **M/s. Cottage Carpet Industries**, Represented by Mr. Abdul Rashid Banday, H. No. 218, Firdous Colony Main Road, Buchpora, Srinagar - 190020, Jammu & Kashmir, India, dated April 22, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Cottage Carpet Industries, Represented by Mr. Abdul Rashid Banday
- (B) **Address** : M/s. Cottage Carpet Industries, Represented by Mr. Abdul Rashid Banday,  
H. No. 218, Firdous Colony Main Road,  
Buchpora, Srinagar - 190020,  
Jammu & Kashmir, India
- (C) **Date of Authorised User Application** : April 22, 2014
- (D) **Registered Geographical Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies Act, Registration Number: 5611-S/2007)  
Nowshera, Zadibal, Post Office: Nowshera,  
District: Srinagar – 190011, Jammu & Kashmir,  
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included in other classes; bed and table covers;  
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 1913 in respect of Kashmir Pashmina  
Registered GI Application No.- 46**

Application is made by, **M/s. Cottage Handicrafts Exposition**, Represented by Mr. Nayeem Rashid Banday, H. No. 218/A, Firdous Colony Main Road, Buchpora, Srinagar - 190020, Jammu & Kashmir, India, dated April 22, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Cottage Handicrafts Exposition,  
Represented by Mr. Nayeem Rashid Banday

(B) **Address** : M/s. Cottage Handicrafts Exposition,  
Represented by Mr. Nayeem Rashid Banday,  
H. No. 218/A, Firdous Colony Main Road,  
Buchpora, Srinagar - 190020,  
Jammu & Kashmir, India

(C) **Date of Authorised  
User Application** : April 22, 2014

(D) **Registered Geographical  
Indication** : **Kashmir Pashmina**



(E) **Registered Proprietor** : TAHAFUZ, Srinagar

(F) **Address** : TAHAFUZ, (Registered Under the J& K Societies  
Act, Registration Number: 5611-S/2007)  
Nowshera, Zadibal, Post Office: Nowshera,  
District: Srinagar – 190011, Jammu & Kashmir,  
India.

(G) **Class** : 23, 24 & 25

(H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not  
included in other classes; bed and table covers;  
Class 25 - Clothing

(I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 1914 in respect of Kashmir Pashmina  
Registered GI Application No.- 46**

Application is made by, **M/s. TruerootsImpex Pvt. Ltd**, Represented by Mr. Lokesh Kishan Bhojwani, No. 312-A, Wave Silver Tower, Sector - 18, Noida, Uttar Pradesh - 201301, India, dated April 22, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. TruerootsImpex Pvt. Ltd,  
Represented by Mr. Lokesh Kishan Bhojwani
- (B) **Address** : M/s. TruerootsImpex Pvt. Ltd,  
Represented by Mr. Lokesh Kishan Bhojwani,  
No. 312-A, Wave Silver Tower, Sector - 18,  
Noida, Uttar Pradesh - 201301, India
- (C) **Date of Authorised  
User Application** : April 22, 2014
- (D) **Registered Geographical  
Indication** : **Kashmir Pashmina**




- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies  
Act, Registration Number: 5611-S/2007)  
Nowshera, Zadibal, Post Office: Nowshera,  
District: Srinagar – 190011, Jammu & Kashmir,  
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not  
included in other classes; bed and table covers;  
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 1915 in respect of Kashmir Pashmina  
Registered GI Application No.- 46**

Application is made by, **Mr. Tabish Ashraf Bazaz**, Khwajapora, Nowshera, Srinagar - 190011, Jammu & Kashmir, India, dated April 22, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Tabish Ashraf Bazaz
- (B) **Address** : Mr. Tabish Ashraf Bazaz,  
Khwajapora, Nowshera, Srinagar - 190011,  
Jammu & Kashmir, India
- (C) **Date of Authorised  
User Application** : April 22, 2014
- (D) **Registered Geographical  
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies  
Act, Registration Number: 5611-S/2007)  
Nowshera, Zadibal, Post Office: Nowshera,  
District: Srinagar – 190011, Jammu & Kashmir,  
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not  
included in other classes; bed and table covers;  
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. – 1991 in respect of Kashmir Pashmina  
Registered GI Application No.- 46**

Application is made by, **M/s. Numani Welfare Trust**, Represented by Mr. Javaid Masood Purra, Industrial Estate, Baghi Ali Mardan Khan, Srinagar - 190011, Jammu & Kashmir, India, dated July 02, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Numani Welfare Trust, Represented by Mr. Javaid Masood Purra

(B) **Address** : M/s. Numani Welfare Trust, Represented by Mr. Javaid Masood Purra,  
Industrial Estate, Baghi Ali Mardan Khan,  
Srinagar - 190011, Jammu & Kashmir, India

(C) **Date of Authorised User Application** : July 02, 2014

(D) **Registered Geographical Indication** : **Kashmir Pashmina**



(E) **Registered Proprietor** : TAHAFUZ, Srinagar

(F) **Address** : TAHAFUZ, (Registered Under the J& K Societies Act, Registration Number: 5611-S/2007)  
Nowshera, Zadibal, Post Office: Nowshera,  
District: Srinagar – 190011, Jammu & Kashmir,  
India.

(G) **Class** : 23, 24 & 25

(H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included in other classes; bed and table covers;  
Class 25 - Clothing

(I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 1992 in respect of Kashmir Pashmina  
Registered GI Application No.- 46**

Application is made by, **M/s. Silk Route Handicrafts**, Represented by Mr. Bilal Mudasir Hassan, Gousia Mohalla, Umer Colony 'A', Lal Bazar, Srinagar - 190011, Jammu & Kashmir, India, dated July 03, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Silk Route Handicrafts, Represented by Mr. Bilal Mudasir Hassan

(B) **Address** : M/s. Silk Route Handicrafts, Represented by Mr. Bilal Mudasir Hassan,  
Gousia Mohalla, Umer Colony 'A', Lal Bazar, Srinagar - 190011, Jammu & Kashmir, India

(C) **Date of Authorised User Application** : July 03, 2014

(D) **Registered Geographical Indication** : **Kashmir Pashmina**



(E) **Registered Proprietor** : TAHAFUZ, Srinagar

(F) **Address** : TAHAFUZ, (Registered Under the J& K Societies Act, Registration Number: 5611-S/2007)  
Nowshera, Zadibal, Post Office: Nowshera,  
District: Srinagar – 190011, Jammu & Kashmir,  
India.

(G) **Class** : 23, 24 & 25

(H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included in other classes; bed and table covers;  
Class 25 - Clothing

(I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 1993 in respect of Kashmir Pashmina  
Registered GI Application No.- 46**

Application is made by, **M/s. Chinar Kashmir Textiles Pvt. Ltd**, Represented by Mr. Mohammad Shafi Khan, Soura, Near Petrol Pump, Srinagar - 190011, Jammu & Kashmir, India, dated July 03, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Chinar Kashmir Textiles Pvt. Ltd,  
Represented by Mr. Mohammad Shafi Khan

(B) **Address** : M/s. Chinar Kashmir Textiles Pvt. Ltd,  
Represented by Mr. Mohammad Shafi Khan,  
Soura, Near Petrol Pump, Srinagar - 190011,  
Jammu & Kashmir, India

(C) **Date of Authorised  
User Application** : July 03, 2014

(D) **Registered Geographical  
Indication** : **Kashmir Pashmina**



(E) **Registered Proprietor** : TAHAFUZ, Srinagar

(F) **Address** : TAHAFUZ, (Registered Under the J& K Societies  
Act, Registration Number: 5611-S/2007)  
Nowshera, Zadibal, Post Office: Nowshera,  
District: Srinagar – 190011, Jammu & Kashmir,  
India.

(G) **Class** : 23, 24 & 25

(H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not  
included in other classes; bed and table covers;  
Class 25 - Clothing

(I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 1994 in respect of Kashmir Pashmina  
Registered GI Application No.- 46**

Application is made by, **M/s. Craft Cottage Industries**, Represented by Mr. Syed Aijaz Hussain, Masjid lane, Dewan Colony, Ishber Nishat, Srinagar - 190021, Jammu & Kashmir, India, dated July 03, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Craft Cottage Industries, Represented by Mr. Syed Aijaz Hussain

(B) **Address** : M/s. Craft Cottage Industries, Represented by Mr. Syed Aijaz Hussain,  
Masjid lane, Dewan Colony, Ishber Nishat,  
Srinagar - 190021, Jammu & Kashmir, India

(C) **Date of Authorised User Application** : July 03, 2014

(D) **Registered Geographical Indication** : **Kashmir Pashmina**



(E) **Registered Proprietor** : TAHAFUZ, Srinagar

(F) **Address** : TAHAFUZ, (Registered Under the J& K Societies Act, Registration Number: 5611-S/2007)  
Nowshera, Zadibal, Post Office: Nowshera,  
District: Srinagar – 190011, Jammu & Kashmir,  
India.

(G) **Class** : 23, 24 & 25

(H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included in other classes; bed and table covers;  
Class 25 - Clothing

(I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 1995 in respect of Kashmir Pashmina  
Registered GI Application No.- 46**

Application is made by, **M/s. Pashmina Traders**, Represented by Mr. Mohammad Ashraf Mir, Firdous Colony, Iddgah, Lane No.3, H. No. 2, Srinagar - 190002, Jammu & Kashmir, India, dated July 03, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Pashmina Traders, Represented by  
Mr.Mohammad Ashraf Mir
- (B) **Address** : M/s. Pashmina Traders, Represented by  
Mr.Mohammad Ashraf Mir,  
Firdous Colony, Iddgah, Lane No.3, H. No. 2,  
Srinagar - 190002, Jammu & Kashmir, India
- (C) **Date of Authorised  
User Application** : July 03, 2014
- (D) **Registered Geographical  
Indication** : **Kashmir Pashmina**



- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies  
Act, Registration Number: 5611-S/2007)  
Nowshera, Zadibal, Post Office: Nowshera,  
District: Srinagar – 190011, Jammu & Kashmir,  
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not  
included in other classes; bed and table covers;  
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 1996 in respect of Kashmir Pashmina  
Registered GI Application No.- 46**

Application is made by, **Mr. Shabir Ahmad Parry**, Bakura, Alasteng, Ganderbal, Srinagar - 191201, Jammu & Kashmir, India, dated July 03, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shabir Ahmad Parry
- (B) **Address** : Mr. Shabir Ahmad Parry,  
Bakura, Alasteng, Ganderbal,  
Srinagar - 191201, Jammu & Kashmir, India
- (C) **Date of Authorised  
User Application** : July 03, 2014
- (D) **Registered Geographical  
Indication** : **Kashmir Pashmina**



- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies  
Act, Registration Number: 5611-S/2007)  
Nowshera, Zadibal, Post Office: Nowshera,  
District: Srinagar – 190011, Jammu & Kashmir,  
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not  
included in other classes; bed and table covers;  
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2068 in respect of Kashmir Pashmina  
Registered GI Application No.- 46**

Application is made by, **M/s. Hakak Trading**, Represented by Mr. Mohammed Mujtaba Hakak, Iddgah, Tangbagh, Srinagar - 190002, Jammu & Kashmir, India, dated October 27, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Hakak Trading,  
Represented by Mr. Mohammed Mujtaba Hakak
- (B) **Address** : M/s. Hakak Trading,  
Represented by Mr. Mohammed Mujtaba Hakak,  
Iddgah, Tangbagh, Srinagar - 190002,  
Jammu & Kashmir, India
- (C) **Date of Authorised  
User Application** : October 27, 2014
- (D) **Registered Geographical  
Indication** : **Kashmir Pashmina**



- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies  
Act, Registration Number: 5611-S/2007)  
Nowshera, Zadibal, Post Office: Nowshera,  
District: Srinagar – 190011, Jammu & Kashmir,  
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not  
included in other classes; bed and table covers;  
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2069 in respect of Kashmir Pashmina  
Registered GI Application No.- 46**

Application is made by, **M/s. Blossom Crafts Pvt. Ltd.**, Represented by Mr. Faisal Shaw, No. 215, Dr. Ali Jan Plaza, M.A. Road, Srinagar - 190001, Jammu & Kashmir, India, dated October 27, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Blossom Crafts Pvt. Ltd.,  
Represented by Mr. Faisal Shaw
- (B) **Address** : M/s. Blossom Crafts Pvt. Ltd.,  
Represented by Mr. Faisal Shaw,  
No. 215, Dr. Ali Jan Plaza, M.A. Road,  
Srinagar - 190001, Jammu & Kashmir, India
- (C) **Date of Authorised  
User Application** : October 27, 2014
- (D) **Registered Geographical  
Indication** : **Kashmir Pashmina**




- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies  
Act, Registration Number: 5611-S/2007)  
Nowshera, Zadibal, Post Office: Nowshera,  
District: Srinagar – 190011, Jammu & Kashmir,  
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not  
included in other classes; bed and table covers;  
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2070 in respect of Kashmir Pashmina  
Registered GI Application No.- 46**

Application is made by, **Mr. Mohammad Ayoub Najar**, Zoonimar, Tangpora, Srinagar - 190011, Jammu & Kashmir, India, dated October 27, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohammad AyoubNajar
- (B) **Address** : Mr. Mohammad Ayoub Najar,  
Zoonimar, Tangpora, Srinagar - 190011,  
Jammu & Kashmir, India
- (C) **Date of Authorised  
User Application** : October 27, 2014
- (D) **Registered Geographical  
Indication** : **Kashmir Pashmina**
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- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies  
Act, Registration Number: 5611-S/2007)  
Nowshera, Zadibal, Post Office: Nowshera,  
District: Srinagar – 190011, Jammu & Kashmir,  
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not  
included in other classes; bed and table covers;  
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2073 in respect of Kashmir Pashmina  
Registered GI Application No.- 46**

Application is made by, **M/s. Dar Pashmina House**, Represented by Mr. Hayat Ahmad Dar, Gratabal, Nawakadal, Srinagar - 190002, Jammu & Kashmir, India, dated December 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Dar Pashmina House, Represented by  
Mr. Hayat Ahmad Dar

(B) **Address** : M/s. Dar Pashmina House, Represented by  
Mr. Hayat Ahmad Dar,  
Gratabal, Nawakadal, Srinagar - 190002,  
Jammu & Kashmir, India

(C) **Date of Authorised  
User Application** : December 23, 2014

(D) **Registered Geographical  
Indication** : **Kashmir Pashmina**



(E) **Registered Proprietor** : TAHAFUZ, Srinagar

(F) **Address** : TAHAFUZ, (Registered Under the J& K Societies  
Act, Registration Number: 5611-S/2007)  
Nowshera, Zadibal, Post Office: Nowshera,  
District: Srinagar – 190011, Jammu & Kashmir,  
India.

(G) **Class** : 23, 24 & 25

(H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not  
included in other classes; bed and table covers;  
Class 25 - Clothing

(I) **Represented by** : TAHAFUZ

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## Renewal Details of Registered Geographical Indications

| S.No | GI Application No | GI Name                 | Valid Upto |
|------|-------------------|-------------------------|------------|
| 1    | 1                 | Darjeeling Tea (Word)   | 26.10.2023 |
| 2    | 2                 | Darjeeling Tea (Logo)   | 26.10.2023 |
| 3    | 3                 | Aranmula Kannadi        | 07.12.2023 |
| 4    | 4                 | Pochampally Ikat        | 15.12.2023 |
| 5    | 7                 | Chanderi Sarees         | 01.04.2024 |
| 6    | 8                 | Solapur Chaddar         | 04.04.2024 |
| 7    | 9                 | Solapur Terry Towel     | 19.05.2024 |
| 8    | 10                | Kotpad Handloom Fabric  | 09.06.2024 |
| 9    | 11                | Mysore Silk             | 21.07.2024 |
| 10   | 12                | Kota Doria              | 21.07.2024 |
| 11   | 13                | Mysore Agarbathi        | 10.08.2024 |
| 12   | 15                | Kancheepuram Silk       | 06.10.2024 |
| 13   | 16                | Bhavani Jamakalam       | 24.10.2024 |
| 14   | 17                | Navara Rice             | 24.11.2024 |
| 15   | 18                | Mysore Agarbathi (Logo) | 24.11.2024 |
| 16   | 19                | Kullu Shawl             | 09.12.2024 |
| 17   | 20                | Birdriware              | 23.01.2025 |
| 18   | 22                | Orissa Ikat             | 31.01.2025 |
| 19   | 25                | Kangra Tea              | 10.02.2025 |
| 20   | 26                | Coimbatore Wet Grinder  | 13.03.2025 |
| 21   | 27                | Phulkari                | 13.03.2025 |

## General Information

### What is a Geographical Indication?

- It is an indication,
- It is used to identify agricultural, natural, or manufactured goods originating in the said area,
- It originates from a definite territory in India,
- It should have a special quality or characteristics unique to the geographical indication.

### Examples of possible Geographical Indications in India:

Some of the examples of Geographical Indications in India include Basmati Rice, Darjeeling Tea, Kancheepuram silk saree, Alphonso Mango, Nagpur Orange, Kolhapuri Chappal, Bikaneri Bhujia etc.

### What are the benefits of registration of Geographical Indications?

- It confers legal protection to Geographical Indications in India,
- It prevents unauthorized use of a registered Geographical Indication by others.
- It boosts exports of Indian Geographical indications by providing legal Protection.
- It promotes economic Prosperity of Producers.
- It enables seeking legal protection in other WTO member countries.

### Who can apply for the registration of a Geographical Indication?

Any association of persons, producers, organization or authority established by or under the law can apply.

The applicant must represent the interest of the producers.

The application should be in writing in the prescribed form.

The application should be addressed to the Registrar of Geographical Indications along with prescribed fee.

### Who is the Registered Proprietor of a Geographical Indication?

Any association of persons, producers, organisation or authority established by or under the law can be a registered proprietor. Their name should be entered in the Register of Geographical Indications as registered proprietor for the Geographical Indication applied for.

### Who is an authorized user?

A producer of goods can apply for registration as an authorized user, with respect to a registered Geographical Indication. He should apply in writing in the prescribed form along with prescribed fee.

### Who is a producer in relation to a Geographical Indication?

A producer is a person dealing with three categories of goods

- Agricultural Goods including the production, processing, trading or dealing.
- Natural Goods including exploiting, trading or dealing.
- Handicrafts or industrial goods including making, manufacturing, trading or dealing.

### Is registration of a Geographical Indication compulsory?

While registration of Geographical indication is not compulsory, it offers better legal protection for action for infringement.

**What are the advantages of registering?**

- Registration affords better legal protection to facilitate an action for infringement.
- The registered proprietor and authorized users can initiate infringement actions.
- The authorized users can exercise right to use the Geographical indication.

**Who can use the registered Geographical Indication?**

Only an authorized user has the exclusive rights to use the Geographical indication in relation to goods in respect of which it is registered.

**How long is the registration of Geographical Indication valid? Can it be renewed?**

The registration of a Geographical Indication is for a period of ten years.

Yes, renewal is possible for further periods of 10 years each.

If a registered Geographical Indication is not renewed, it is liable to be removed from the register.

**When a Registered Geographical Indication is said to be infringed?**

- When unauthorized use indicates or suggests that such goods originate in a geographical area other than the true place of origin of such goods in a manner which misleads the public as to their geographical origins.
- When use of Geographical Indication results in unfair competition including passing off in respect of registered Geographical indication.
- When the use of another Geographical Indication results in a false representation to the public that goods originate in a territory in respect of which a Geographical Indication relates.

**Who can initiate an infringement action?**

The registered proprietor or authorized users of a registered Geographical indication can initiate an infringement action.

**Can a registered Geographical Indication be assigned, transmitted etc?**

No, A Geographical Indication is a public property belonging to the producers of the concerned goods. It shall not be the subject matter of assignment, transmission, licensing, pledge, mortgage or such other agreement. However, when an authorized user dies, his right devolves on his successor in title.

**Can a registered Geographical Indication or authorized user be removed from the register?**

Yes, The Appellate Board or the Registrar of Geographical Indication has the power to remove the Geographical Indication or authorized user from the register. The aggrieved person can file an appeal within three months from the date of communication of the order.

**How a Geographical Indication differs from a trade mark?**

A trade mark is a sign which is used in the course of trade and it distinguishes goods or services of one enterprise from those of other enterprises. Whereas a Geographical Indication is used to identify goods having special characteristics originating from a definite geographical territory.

## THE REGISTRATION PROCESS

In December 1999, Parliament passed the Geographical Indications of Goods (Registration and Protection) Act 1999. This Act seeks to provide for the registration and protection of Geographical Indications relating to goods in India. This Act is administered by the Controller General of Patents, Designs and Trade Marks, who is the Registrar of Geographical Indications. The Geographical Indications Registry is located at Chennai.

The Registrar of Geographical Indication is divided into two parts. Part 'A' consists of particulars relating to registered Geographical indications and Part 'B' consists of particulars of the registered authorized users.

The registration process is similar to both for registration of geographical indication and an authorized user which is illustrated below:

